

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2130
TO BE ANSWERED ON MARCH 20, 2023**

PMAY-U IN NORTH-EAST INDIA

NO. 2130. SHRI BIPLAB KUMAR DEB:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether a comprehensive scheme is being implemented to achieve the target of 'Housing for All' in the country;
- (b) the details of the funds allocated and spent under PM Awaas Yojana (Urban) (PMAY-U) during the last five years in North-Eastern Region, year-wise, State-wise; and
- (c) the details of the houses sanctioned and constructed under the scheme during the last five years in North-Eastern Region, year-wise, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) 'Land' and 'Colonization' are State subjects. Schemes related to housing in their respective areas are implemented by States/ Union Territories (UTs). However, Government of India is supplementing the efforts of States/ UTs, including the North-Eastern States, by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June, 2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries.

Based on the project proposals submitted by States/ UTs, more than 1.20 crore houses have been sanctioned as on 06.03.2023. Of the sanctioned houses, 109.10 lakh have been grounded for construction; of which 71.56 lakh are completed/ delivered to beneficiaries.

The implementation period of PMAY-U scheme which was earlier from 25.06.2015 to 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

(b) & (c) State-wise and year-wise details of sanctioned and completed houses as well as Central assistance released and utilized under PMAY-U during last five years in North-Eastern States are at Annexure.

State-wise and year-wise details of sanctioned and completed houses as well as Central assistance released and utilized under PMAY-U during last five years in North-Eastern States

[As on 06.03.2023]

Details	FY	Arunachal Pradesh	Assam	Manipur	Meghalaya	Mizoram	Nagaland	Sikkim	Tripura
Central Assistance Released (₹ in crore)	2017-18	20.80	326.23	136.38	4.49	60.35	9.74	1.29	160.30
	2018-19	11.07	15.08	12.19	0.99	34.07	65.31	1.80	150.99
	2019-20	21.31	494.45	65.09	0.64	7.89	14.48	0.38	166.45
	2020-21	8.57	125.50	99.94	1.30	71.92	106.43	1.57	233.95
	2021-22	27.71	182.53	0.14	16.97	15.51	34.19	1.41	63.44
Central Assistance Utilized (₹ in crore)*	2017-18	0.02	4.67	1.31	0.27	2.87	0.07	0.05	1.44
	2018-19	0.06	8.42	1.22	0.99	5.74	0.27	0.18	38.17
	2019-20	21.50	337.07	103.89	4.40	73.56	81.35	0.38	288.20
	2020-21	7.53	65.03	84.50	1.20	30.62	34.98	1.57	28.95
	2021-22	56.45	668.57	0.14	7.92	15.51	30.06	1.49	294.89
Houses Sanctioned (Nos)	2017-18	3,757	41,675	15,563	717	18,643	3	517	21,419
	2018-19	157	2,856	14,510	1,450	297	11,399	8	6,164
	2019-20	912	52,067	5	2,460	427	6,157	18	1,413
	2020-21	26	19,771	11,493	55	9,956	4,008	97	10,723
	2021-22	2,572	36,056	6,020	6	860	3	37	10,282
Houses completed/delivered (Nos)**	2017-18	16	242	170	15	188	6	2	7,286
	2018-19	1,308	13,665	2,231	338	614	419	28	28,663
	2019-20	385	3,448	647	-	1,832	276	18	6,261
	2020-21	470	10,201	1,580	57	1,394	1,552	97	10,281
	2021-22	556	15,682	430	265	1,026	2,882	37	3,958

*Central assistance utilized during the period includes funds utilized out of funds released in preceding years also.

**Houses completed/ delivered during the period includes completed houses which were sanctioned in preceding years.